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THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH:) (a) and (to): —

Year	Passport applications received (including Po, Patna)	Passport applications rejected (including Po, Patna)	Passports issued (including Po, Patna)
1984	14,42,748	91	14,15,634
	*(19,952)	*(Nil)	*(19,592)
1985	12,32,447	23	10,84,923
	*(15,962)	*(2)	*(10,384)
1986 (upto 1986 October)	10,14,718	26	10,42,691
	*(10,253)	*(Nil)	*(13,979)

* These figures pertain to PO, Patna.

Arrears of fresh applications as on 1-11-1986 were 1,87,523.

(c) 6 weeks where passport applications are complete and clear police Teporte have been received.

Establishment of Spinning Mills in Maharashtra

1997. SHRI JAGESH DESAI; Will the Minister of TEXTILES toe pleased to state;

(a) whether it is a fact that 20 spinning mills were to be established in Maharashtra during the Sixth Five Year Plan period with institutional finance;

(to) whether it is also a fact that 11 spinning mills started construction work and spent huge amount on construction of civil work, purchase of machinery, etc. and collected about 5 crores from the members of the cooperative societies;

(c) whether it is also a fact that I.D.B.D., I.F.C.I, etc. are not granting loans to the cooperative spinning mills as they feel there is no

necessity of establishing new spinning mills in the country at present;

and

(d) if so, what steps the Central Government propose to take so that infrastructure created with farmers* money and State Government finance is not wasted?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(to) According to available informa tion, 11 spinning mills took steps for civil construction, purchase of machi nery etc. As reported by the Mahatrashtra Cooperative Spinning Mills Federation, some share capital has been collected from the members of the ll units.

(c) The financial institutions feel that adequate spinning capacity al ready exists in the country.

(d) Government Maharashtra of had indicated during April, 1986 ava ilability of financial assistance from Cooperative Development National Corporation for 6 mills and tie up under export oriented programme for 3 mills. The projects for the remain ing 11 mills were under implementa tion by the State Government.

Export of raw cotton

1998. SHRI SANTOSH BAGRODIA: Will the Minister of TEXTILES be pleased to state;

(a) whether it is a fact that Maha-

rashtra State Cotton Federation and Cotton Corporation of India have been allowed to export raw cotton at prices almost 30:40 per cent below their purchase price|support price;

(b) if so, how Government expect the spinning mills to export yarn with only 8 per cent Cash Compensatory Support (CCS) when their competitions in other countries are getting the raw cotton at 31 per cent cheaper price; and

(c) whether it will be appropriate to supply cotton to spinning units at the export price for producing export yarn similar to the policy in regard to steel?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) Maharashtra State Cooperative Cotton growers' Marketing Federation and Cotton Corporation of India have exported raw cotton at prices below their purchase price which is the support price or above the support price.

(b) The Spinning mills have also purchased cotton at prices considerably below support prices.

(c) No, Sir.

Military aid to Frontline States of South Africa

1999. SHRI PUTTAPAGA RADHA-KRISHNA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government approves or disapproves of the armed struggle launched by the African National Congress in South Africa and the SWAPO in Namibia;

(b) whether any of the Frontline States had asked for military aid from India at the time of the recent Harare summit or before or after that; and (c) whether Government are prepared to extend such military aid in case the Frontline States or the African Liberation Organisations requested for it?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Government have consistently supported the liberation struggle waged by the African National Congress of South Africa and! SWAPO in Namibia.

(b) and (c) Government have been in constant contact with the Front Line states and liberation movements of Southern Africa with a view to determining the political, economic and military pressures to which they are subjected by the South African regime and the appropriate assistance Government can offer bilaterally and otherwise to enable them to effectively resist these pressures.

Protest made by India at the Meet of World Bank and IMF

2000. SHRI K. VASUDEVA PANICKER: Will the Minister of FINANCE be pleased to state:

(a) whether India at the meet of World Bank and IMF protested against the conditions being attached to multilateral financing and at the decline in the net bank transfers to the developing countries; if so, what are the details thereof; and

(b) what is the reaction of World Bank and IMF in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) and (b) During the annual meeting of the World Bank and IMF in October, 1986 India *interim*, emphasised that the Bank and Fund policies should move towards a recognition of basic and pressing needs of development finance rather than by undue